

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 274 of 2013**

**Dated : 21<sup>st</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s):** Mr. Hasan Murtaza

**Counsel for the Respondent(s):** Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R.1

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing before the ***Bombay Circuit Bench*** on **05.08.2014** for hearing.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vg*